

(6)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD

Allahabad this the 27th day of June 2000.

Original Application No. 618 of 1993.

Hon'ble Mr. S.K. I. Naqvi, Judicial Member.

Hon'ble Mr. M.P. Singh, Administrative Member.

Union of India through the General Manager,
North Eastern Railway, Gorakhpur.

2. General Manager, North Eastern Railway, Gorakhpur.

3. Financial Adviser & Chief Accounts Officer,
Gorakhpur.

4. Dy. Chief Signal & Telecom Engineer/Construction
(Microware), Gorakhpur.

.....Applicants

C/R Shri Govind Saran.

Versus

1. Shri Nath, son of Sri Phagoo, resident of
Village-Govindpur, P.O. Jagat Bela, Tehsil-Sadar,
District-Gorakhpur.

2. Special Judge, Gorakhpur.

3. Prescribed Authority, Payment of Wages Act, 1936,
Gorakhpur.

.....Respondents

C/R Shri B. Tiwari.

(7)

ORDER

By Hon'ble Mr. S.K.I. Naqvi, JM

1. This O.A. has been filed by the applicants under section 19 of the Central Administrative Tribunal's Act 1985 seeking relief against the order and judgement dated 24.8.92 passed by Special Judge, Gorakhpur in Appeal no. 79 of 1989 (Sri Nath Vs. General Manager, North Eastern Railway, and others) setting aside the order and judgement, dated 13.3.1989 passed by the Prescribed Authority under payment of Wages Act, 1986. Since the dispute relates to a matter under Rule 15 of Payment of Wages Act which has come up before the Tribunal after being adjudicated before the District Court as well as the Prescribed Authority under Payment of Wages Act. Therefore, we first required the learned counsel for the applicant to address the Bench regarding jurisdiction and maintainability of this matter before the Tribunal. After due deliberations on facts and law on this matter, Sri Govind Saran, Advocate, the learned counsel for the applicant conceded that this matter is not cognizable by Central Administrative Tribunal and, therefore, without going on merits of the matter, we dismiss the O.A. on the point of Jurisdiction alone.

2. There shall be no order as to costs.

W.S.

AM

SAC *JM*

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